



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Wednesday,17th July 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 11:00 AM]**

**BEFORE:**

**JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH**

**COURT NO: 111**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	<a href="#">WP(C)/4727/2021</a>	KUSHALA HAJONG <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A R AGARWALA MR A AGARWALA	GA, ASSAM SC, APDCL MR. G PEGU (r-6,7)
2	<a href="#">WP(C)/4581/2022</a>	DULAL KALITA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. B D KONWAR SR. ADV. MS M DAS	GA, ASSAM MR B CHOUDHURY (R-6) SC, EXCISE DEPTT.
3	<a href="#">WP(C)/5553/2022</a>	SWEATA KRISHNATREYA <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. H. BURAGOHAIN MS A DEVI MS. H BORAH	MR. P MAHANTA (r-10) SC, APSC MS. P SAHARIA (r-10) MR. M RAHMAN (r-11) SC, TECHNICAL EDU. SC, IRRIGATION
4	<a href="#">WP(C)/5612/2022</a>	LAKHESWARI KALITA AND ANR <b>Versus</b> THE GENERAL MANAGER (ZONAL), FOOD CORPORATION OF INDIA AND 4 ORS	MR. K R PATGIRI MR. B GOGOI	SC, F C I
5	<a href="#">WP(C)/5830/2022</a>	SMTI SANMATI CHAUHAN AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 11 ORS	MR. P MAHANTA MS. P SAHARIA	GA, ASSAM SC, AG SC, FINANCE
6	<a href="#">WP(C)/7877/2022</a>	JOINT SECRETARY DEPTT OF REVENUE KAAC <b>Versus</b> ASSAM INFORMATION COMMISSION AND 2 ORS	MR J CHUTIYA MS. S KEMPRAI	SC, AIC
7	<a href="#">Crl.A./442/2023</a>	HARE RAM MANDAL <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MS. U NANDA MR. P S BISWAS MS A BORAH	MS. S. CHANDA (r-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 17/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
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**[AT 11:00 AM]**

**BEFORE:**

**JOINT REGISTRAR (VIGILANCE) - SMTI. JAYASHREE BORA**

**COURT NO: 111**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	<a href="#">RSA/53/2022</a>	MANJU VERMA <b>Versus</b> GEETA DEVI AND 6 ORS.	MR. P J SAIKIA MR. A K GUPTA MR K J SAIKIA	MR S DUTTA (r-1,6,7) MS. S. MOCHAHARI (r-1,6,7) MR. S DUTTA (r-1,6,7)
2	<a href="#">WP(C)/842/2023</a>	SMT. MANIKA KALITA DEKA <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. S KALITA MR. S KAKATI MR P DAS GUNJAN DAS	GA, ASSAM
3	<a href="#">WP(C)/4966/2023</a>	RAMESH JAISWAL <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A K RAY MR. I GOGOI MISS T DAS	GA, ASSAM SC, GMC
4	<a href="#">WP(C)/6106/2023</a>	PABIN CH. BORO <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR M AHMED MR. A HUSSAIN A. K. KANU	SC, PWD
5	<a href="#">I.A.(Civil)/739/2024</a> in WP(C)/2826/2007	SRI SABARAT ALI @ SHEIKH <b>Versus</b> THE UNION OF INDIA and 3 ORS	MR M J QUADIR MR S S ISLAM MS S AHMED MR. A K HANNAN	DY.S.G.I.

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**BEFORE:**

**DEPUTY REGISTRAR (BENCH) - MR. SAPTARSHI DAS**

**COURT NO: 115**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	<a href="#">MACApp./307/2014</a>	SOMOTHI DAIMARI <b>Versus</b> DIBYAJYOTI SAIKIA and 2 ORS	MD.A HUSSAIN MR.D DAS MR.K SARMA MR.M BERIA MR.K CHOUDHURY MS.K M SARMA	MR.R GOSWAMI(R-3) MR.I ALAM(R-3) MS.M SAIKIA(R-3)
2	<a href="#">I.A.(Civil)/1947/2019</a> in MACApp./5781/2019	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI. KABITA SARMAH AND 3 ORS	MR. C PHUKAN	MR. S C BISWAS MR. R K JAIN (r-2) MR. A J SAIKIA MR. B KAKATI MR B SHARMA (R1) MS B KASSHYAP TULIKA BORAH (r-2) MR. A K DAS
	<b>WITH</b> <a href="#">MACApp./5781/2019</a> (Filing Number)	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI. KABITA SARMAH AND 3 ORS		
3	<a href="#">I.A.(Civil)/1813/2023</a> in MFA/13547/2022	NEW INDIA ASSURANCE COMPANY LTD. <b>Versus</b> SATTAR ALI AND ANR.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	<b>WITH</b> <a href="#">MFA/13547/2022</a> (Filing Number)	NEW INDIA ASSURANCE COMPANY LTD. <b>Versus</b> SATTAR ALI AND ANR. A	MS. R D MOZUMDAR	
4	<a href="#">I.A.(Civil)/3527/2023</a> in MFA/13327/2023	NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> RUBUL KALITA AND ANR.	MRS. S ROY	
	<b>WITH</b> <a href="#">MFA/13327/2023</a> (Filing Number)	NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> RUBUL KALITA AND ANR. E	MRS. S ROY	
5	<a href="#">I.A.(Civil)/352/2024</a> in MACApp./1259/2024	THE NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> SANTI LODH AND 2 ORS.	MRS. D DAS BARMAN	
	<b>WITH</b> <a href="#">MACApp./1259/2024</a> (Filing Number)	THE NATIONAL INSURANCE COMPANY LTD <b>Versus</b> SANTI LODH AND 2 ORS F	MRS. D DAS BARMAN	

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